

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :05-08-2025

Date : 05.08.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
62535/2025	05.08.2025	ABLAPL-8626/2025	B.B.ROUT	C.O.		Order Dtd. 2025-07-31		(S No
62536/2025	05.08.2025	ABLAPL-8685/2025	B.P.NANDA	C.O.	COURT NO. 17	Order Dtd. 2025-09-19	BAIL-2	(S No
62537/2025	05.08.2025	WP (C) - 21313/2025	S.C.PANI	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	WRIT BRANCH-3	(S No 11
62538/2025	05.08.2025	WP (C) - 21332/2025	S.C.PANI	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
62539/2025	05.08.2025	WP (C) - 21332/2025	S.C.PANI	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
62540/2025	05.08.2025	WP (C) - 21333/2025	S.C.PANI	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	WRIT BRANCH-6	(S No 25
62542/2025	05.08.2025	WP (C) - 21337/2025	S.C.PANI	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	WRIT BRANCH-5	(S No 23
62543/2025	05.08.2025	WP (C) - 21464/2025	S.C.PANI	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH-4	(S No 38
62544/2025	05.08.2025	WP (C) - 21342/2025	S.C.PANI	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH-2	(S No
62545/2025	05.08.2025	WP (C) - 21339/2025	S.C.PANI	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH-8	(S No 41
62547/2025	05.08.2025	ABLAPL-8588/2025	DP DASH	C.O.	COURT NO. 6	Order Dtd. 2025-07-31		(S No 41
62548/2025	05.08.2025	ABLAPL-8640/2025	I PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-07-31		(S No 41
62549/2025	05.08.2025	ABLAPL-8640/2025	B BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-07-31		(S No 41
62550/2025	05.08.2025	ABLAPL-8676/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-31	BAIL-2	(S No

62551/2025	05.08.2025	ABLAPL-8590/2025	L ACHARI	C.O.	COURT NO. 17	Order Dtd. 2025-07-31		(S No
62552/2025	05.08.2025	ABLAPL-8586/2025	S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-07-31	BAIL-2	(S No
62554/2025	05.08.2025	ABLAPL-8633/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-07-31		(S No
62555/2025	05.08.2025	ABLAPL-6061/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-1	(S No 15
62556/2025	05.08.2025	ABLAPL-6772/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No 15
62557/2025	05.08.2025	ABLAPL-8536/2025	RANJIT MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-1	(S No
62559/2025	05.08.2025	ABLAPL-8661/2025	BB MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No
62560/2025	05.08.2025	ABLAPL-8664/2025	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-2	(S No 17
62562/2025	05.08.2025	ABLAPL-8667/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No 17
62563/2025	05.08.2025	ABLAPL-8669/2025	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No 17
62565/2025	05.08.2025	ABLAPL-8672/2025	AB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No 17
62567/2025	05.08.2025	ABLAPL-8683/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-1	(S No 13
62570/2025	05.08.2025	ABLAPL-8688/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No 13
62571/2025	05.08.2025	ABLAPL-8698/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No 13
62572/2025	05.08.2025	ABLAPL-8707/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-2	(S No
62574/2025	05.08.2025	ABLAPL-8702/2025	HK MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No
62575/2025	05.08.2025	ABLAPL-8714/2025	AK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No
62577/2025	05.08.2025	ABLAPL-8641/2025	MANAS RANJAN DHAL	C.O.	COURT NO. 17	Order Dtd. 2025-08-20		(S No
62578/2025	05.08.2025	ABLAPL-8715/2025	SC DASH	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-2	(S No 11
62579/2025	05.08.2025	ABLAPL-8715/2025	LN RAYATSINGH	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-2	(S No 11
62580/2025	05.08.2025	ABLAPL-8717/2025	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-2	(S No

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62581/2025	05.08.2025	ABLAPL-8721/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-1		(S No 14)
62583/2025	05.08.2025	ABLAPL-8722/2025	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-1		(S No 14)
62584/2025	05.08.2025	ABLAPL-8725/2025	HK MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025-08-01			(S No 14)
62586/2025	05.08.2025	ABLAPL-8730/2025	A PATTANAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-2		(S No 14)
62587/2025	05.08.2025	ABLAPL-8670/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-2		(S No 14)
62589/2025	05.08.2025	ABLAPL-8729/2025	PK ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-08-01			(S No 14)
62629/2025	05.08.2025	MACA-212/2011	B K MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2023-04-12	MISC. APPEAL SEC.		(S No 14)
62636/2025	05.08.2025	ABLAPL-8713/2025	K. C. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-08-01			(S No 14)
62646/2025	05.08.2025	ABLAPL-8643/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-07-31	BAIL-1		(S No 15)
62648/2025	05.08.2025	WP (C) - 2413/2025	P. K. DASH	C.O.	COURT NO. 17	Order Dtd. 2025-07-30	WRIT BRANCH-3		(S No 12)
62651/2025	05.08.2025	WP (C) - 21038/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-07-31	WRIT BRANCH-5		(S No 22)
62654/2025	05.08.2025	ABLAPL-8585/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-07-31			(S No 22)
62656/2025	05.08.2025	ABLAPL-8566/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-07-31	BAIL-2		(S No 22)
62658/2025	05.08.2025	WP (C) - 20443/2025	NIRANJAN ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-07-31	WRIT BRANCH-5		(S No 21)
62661/2025	05.08.2025	WP (C) - 8984/2025	P. L. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-07-17	WRIT BRANCH (DIVISION BENCH-2)		(S No 11)
62667/2025	05.08.2025	FAO-333/2025	NIRANJAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-07-31	MISC. APPEAL SEC.		(S No 14)
62668/2025	05.08.2025	WP (C) - 10098/2025	A K BISWAL	C.O.	COURT NO. 25		WRIT BRANCH-1		(S No 14)
62669/2025	05.08.2025	ABLAPL-8628/2025	RAKESH KUMAR SARANGI	C.O.	COURT NO. 25	Order Dtd. 2025-07-31			(S No 14)
62671/2025	05.08.2025	ABLAPL-8728/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-09-22	BAIL-2		(S No 14)
62676/2025	05.08.2025	CONTC-2190/2025	A P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-04			(S No 14)
62677/2025	05.08.2025	OTAPL-	T K NAYAK	C.O.	COURT NO.	Order Dtd. 2025-07-			(S No 14)

		42/2025			17	31		No
62678/2025	05.08.2025	OTAPL-42/2025	J SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-31		(S No
62679/2025	05.08.2025	CONTC-2189/2025	A P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-04		(S No
62680/2025	05.08.2025	OTAPL-31/2025	T K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-07-31		(S No
62681/2025	05.08.2025	CONTC-2188/2025	A P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-04		(S No
62682/2025	05.08.2025	OTAPL-31/2025	J SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-07-31		(S No
62683/2025	05.08.2025	WP (C) - 21455/2025	M R ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-08-04	WRIT BRANCH-3	(S No 28
62684/2025	05.08.2025	WP (C) - 21467/2025	P K PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-08-18	WRIT BRANCH-5	(S No 22
62685/2025	05.08.2025	WP (C) - 21335/2025	B B MALLICK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-5	(S No 22
62686/2025	05.08.2025	WP (C) - 21312/2025	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-08-20	WRIT BRANCH-3	(S No 11
62687/2025	05.08.2025	WP (C) - 21260/2025	L D PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-08-04		(S No 11
62688/2025	05.08.2025	WP (C) - 12814/2025	G. N. SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-08-13	WRIT BRANCH-3	(S No 14
62689/2025	05.08.2025	WP (C) - 7318/2025	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-07-30	WRIT BRANCH-6	(S No 24
62690/2025	05.08.2025	WP (C) - 20711/2025	S. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-07-28	WRIT BRANCH-6	(S No 24
62691/2025	05.08.2025	WP (C) - 2392/2025	M. DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
62692/2025	05.08.2025	MACA-388/2012	J DEHURY	C.O.	COURT NO. 6	Order Dtd. 2025-07-30	MISC. APPEAL SEC.	(S No
62693/2025	05.08.2025	WP (C) - 12562/2025	P. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-07-31	WRIT BRANCH-4	(S No 46
62694/2025	05.08.2025	WP (C) - 21135/2025	B K MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2025-08-04		(S No 46
62695/2025	05.08.2025	WP (C) - 13696/2025	K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-07-31	WRIT BRANCH-6	(S No 24
62696/2025	05.08.2025	WP (C) - 20977/2025	P PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-08-25		(S No

									24
62697/2025	05.08.2025	WP (C) - 13147/2025	B. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-07-31	WRIT BRANCH-2	(S No 45	
62698/2025	05.08.2025	WP (C) - 20432/2025	PRAKASH KU JENA	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	WRIT BRANCH-8	(S No 43	
62699/2025	05.08.2025	WPCRL-89/2025	G K TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-08-04		(S No 43	
62700/2025	05.08.2025	WP (C) - 9337/2025	N. K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-04-04	WRIT BRANCH-6	(S No 36	
62701/2025	05.08.2025	WP (C) - 20026/2025	D SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-08-11	WRIT BRANCH (DIVISION BENCH-3)	(S No 12	
62703/2025	05.08.2025	WP (C) - 20539/2025	S. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-08-18		(S No 12	
62704/2025	05.08.2025	WP (C) - 17344/2024	K. C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-07-31		(S No 12	
62705/2025	05.08.2025	WP (C) - 20424/2025	PRAKASH KU JENA	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	WRIT BRANCH-2	(S No	
62706/2025	05.08.2025	WP (C) - 20343/2025	Y DAS	C.O.	COURT NO. 25	Order Dtd. 2025-07-31	WRIT BRANCH-3	(S No 13	
62707/2025	05.08.2025	WP (C) - 20421/2025	PRAKASH KU JENA	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	WRIT BRANCH-4	(S No 27	
62708/2025	05.08.2025	WP (C) - 6786/2025	J. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-08-01	WRIT BRANCH-2	(S No	
62709/2025	05.08.2025	WP (C) - 13473/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-07-30		(S No	
62710/2025	05.08.2025	WP (C) - 31860/2024	S. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-07-31	WRIT BRANCH-3	(S No 14	
62711/2025	05.08.2025	WP (C) - 20418/2025	PRAKASH KU JENA	C.O.	COURT NO. 25	Order Dtd. 2025-07-25	WRIT BRANCH-8	(S No 43	
62712/2025	05.08.2025	WP (C) - 20245/2025	S MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-08-25	WRIT BRANCH-8	(S No 42	
62713/2025	05.08.2025	WP (C) - 4414/2025	A. K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-31		(S No 42	
62715/2025	05.08.2025	WP (C) - 14928/2025	A. K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-08-01	WRIT BRANCH-7	(S No	
62717/2025	05.08.2025	WP (C) - 7318/2025	R. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-07-30	WRIT BRANCH-6	(S No 24	

62718/2025	05.08.2025	WP (C) - 21291/2025	H. K. MOHANTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-08-01	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
62719/2025	05.08.2025	WP (C) - 16693/2025	A. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-08-25	WRIT BRANCH-4	(S No 19
62720/2025	05.08.2025	WP (C) - 19888/2025	G C BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-08-04	WRIT BRANCH-8	(S No 42
62721/2025	05.08.2025	WP (C) - 16866/2025	DILLIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-08-04	WRIT BRANCH-6	(S No 36
62723/2025	05.08.2025	WP (C) - 21457/2025	J. KAMILA	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH-5	(S No 21
62724/2025	05.08.2025	WP (C) - 974/2024	B K PATI	C.O.	COURT NO. 6	Order Dtd. 2025-08-04	WRIT BRANCH-8	(S No 29
62726/2025	05.08.2025	WP (C) - 7830/2022	RAMA KRISHNA BISOI	C.O.	COURT NO. 6	Order Dtd. 2025-07-31	WRIT BRANCH-2	(S No
62727/2025	05.08.2025	WP (C) - 17669/2021	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-07-31	WRIT BRANCH-8	(S No 42
62728/2025	05.08.2025	WP (C) - 21032/2025	S.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH-6	(S No 25
62729/2025	05.08.2025	WP (C) - 16798/2011	G C BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-08-04	WRIT BRANCH-4	(S No 37
62730/2025	05.08.2025	WP (C) - 21029/2025	S.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH-5	(S No 22
62731/2025	05.08.2025	WP (C) - 8984/2025	P. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-07-17	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
62732/2025	05.08.2025	CONTC- 3279/2025	J LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-08-04		(S No 11
62733/2025	05.08.2025	WP (C) - 12848/2025	L. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-08-12	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
62735/2025	05.08.2025	WP (C) - 15044/2025	K. C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-07-31	WRIT BRANCH-2	(S No 45
62736/2025	05.08.2025	CONTC- 3261/2025	PRADEEP KUMAR JENA	C.O.	COURT NO. 6	Order Dtd. 2025-08-04		(S No 45
62738/2025	05.08.2025	WP (C) - 14585/2025	B. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-07-31	WRIT BRANCH-5	(S No 32
62739/2025	05.08.2025	CONTC-	PRADEEP KUMAR	C.O.	COURT NO.	Order Dtd. 2025-08-		(S

		3260/2025	JENA		6	04		No
62740/2025	05.08.2025	WP (C) - 20660/2025	B. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-07-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
62741/2025	05.08.2025	WP (C) - 21281/2025	J. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
62742/2025	05.08.2025	WP (C) - 21327/2025	M. K. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH-2	(S No 34)
62743/2025	05.08.2025	WP (C) - 21211/2025	M. K. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH-4	(S No 38)
62744/2025	05.08.2025	WP (C) - 21142/2025	S.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH-1	(S No 31)
62745/2025	05.08.2025	WP (C) - 21127/2025	S.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH-1	(S No)
62747/2025	05.08.2025	WP (C) - 21048/2025	S.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-08-01	WRIT BRANCH-5	(S No 22)
62748/2025	05.08.2025	ABLAPL- 8674/2025	TK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-2	(S No 10)
62749/2025	05.08.2025	WP (C) - 13499/2025	R. K. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	WRIT BRANCH-2	(S No)
62750/2025	05.08.2025	ABLAPL- 8659/2025	TK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No)
62751/2025	05.08.2025	ABLAPL- 8205/2025	R SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-07-22		(S No)
62752/2025	05.08.2025	WP (C) - 22064/2024	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No)
62753/2025	05.08.2025	CONTC- 8176/2024	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No)
62754/2025	05.08.2025	ABLAPL- 8712/2025	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-08-01	BAIL-2	(S No 11)
62755/2025	05.08.2025	ABLAPL- 8710/2025	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-09-22		(S No 11)
62756/2025	05.08.2025	ABLAPL- 8673/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No 11)
62757/2025	05.08.2025	CRLMP- 892/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-08-01		(S No 11)
62758/2025	05.08.2025	CRLA- 861/2025	G. SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2025-08-01		(S No 11)
62759/2025	05.08.2025	CRLMP-	SUVENDU BARIK	C.O.	COURT NO.	Order Dtd. 2025-08-		(S

		891/2025			2	01		No 11
62760/2025	05.08.2025	FAO-167/2025	CHITTA RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2025-08-01		(S No 11
62761/2025	05.08.2025	FAO-406/2024	A. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-07-31	MISC. APPEAL SEC.	(S No
62763/2025	05.08.2025	FAO-406/2024	A. K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-07-31	MISC. APPEAL SEC.	(S No
62764/2025	05.08.2025	CRLMC-2045/2025	S. K. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-07-31		(S No
62765/2025	05.08.2025	CRLMC-2079/2025	ATANU KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2025-07-31		(S No
62766/2025	05.08.2025	CRLMC-1821/2025	M. C. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-31		(S No
62769/2025	05.08.2025	CRLMC-1635/2025	P. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-31		(S No
62771/2025	05.08.2025	CRLMC-2025/2025	D. MAHARAJ	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-28		(S No
62772/2025	05.08.2025	WP (C) - 21451/2025	S. DAS	C.O.	COURT NO. 5	Order Dtd. 2025-09-01	WRIT BRANCH-4	(S No 17
62774/2025	05.08.2025	WP (C) - 21361/2025	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2025-09-17	WRIT BRANCH-5	(S No 32
62775/2025	05.08.2025	CRLMC-1865/2025	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-31		(S No 32
62776/2025	05.08.2025	WP (C) - 21361/2025	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2025-09-17	WRIT BRANCH-5	(S No 32
62777/2025	05.08.2025	WP (C) - 21014/2025	P. K. LENKA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(S No 32
62779/2025	05.08.2025	CRLMP-947/2025	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-08-01		(S No 32
62781/2025	05.08.2025	CRLMP-414/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-08-01		(S No 32
62782/2025	05.08.2025	CRLMP-576/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-08-01		(S No 32
62784/2025	05.08.2025	CRLMP-601/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2025-08-01		(S No 32
62785/2025	05.08.2025	FAO-380/2023	P K LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-07-30	MISC. APPEAL SEC.	(S No
62786/2025	05.08.2025	CRLMP-388/2025	P. K. LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-08-01		(S No

62788/2025	05.08.2025	FAO-288/2016	N D TRIPAHY	C.O.	COURT NO. 6	Order Dtd. 2025-09-01	MISC. APPEAL SEC.	(S No
62789/2025	05.08.2025	FAO-256/2025	S. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-07-28		(S No
62790/2025	05.08.2025	FAO-520/2017	J R DAS	C.O.	COURT NO. 6	Order Dtd. 2018-05-09	MISC. APPEAL SEC.	(S No
62791/2025	05.08.2025	WP (C) - 134/2018	G C JENA	C.O.	COURT NO. 6	Order Dtd. 2018-01-08	WRIT BRANCH-1	(S No
62792/2025	05.08.2025	WP (C) - 6887/2018	R K MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-07-28	WRIT BRANCH-4	(S No 46
62794/2025	05.08.2025	FAO-357/2025	R. K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-09-08	MISC. APPEAL SEC.	(S No
62795/2025	05.08.2025	WP (C) - 11985/2019	A K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-07-24	WRIT BRANCH-5	(S No 20
62797/2025	05.08.2025	CONTC-3280/2025	G. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-08-01		(S No 20
62799/2025	05.08.2025	WP (C) - 11987/2019	A K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-07-24	WRIT BRANCH-5	(S No 20
62800/2025	05.08.2025	WP (C) - 10841/2017	M K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-07-31	WRIT BRANCH-8	(S No 41
62801/2025	05.08.2025	FAO-188/2020	M/S. DILLIP KUMAR MOHAPATRA, LAXMIDHAR KABI	C.O.	COURT NO. 6	Order Dtd. 2025-07-30	MISC. APPEAL SEC.	(S No
62803/2025	05.08.2025	CONTC-2168/2025	S. C. DASH	C.O.	COURT NO. 6	Order Dtd. 2025-08-01		(S No
62804/2025	05.08.2025	FAO-51/2024	B MAHALI	C.O.	COURT NO. 6	Order Dtd. 2025-07-31	MISC. APPEAL SEC.	(S No
62806/2025	05.08.2025	FAO-51/2024	S SWAIN	C.O.	COURT NO. 6		MISC. APPEAL SEC.	(S No
62807/2025	05.08.2025	CONTC-3314/2025	M/S R.K ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-29		(S No
62808/2025	05.08.2025	JCRLA-14/2024	S K SUNDARA	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
62809/2025	05.08.2025	WP (C) - 10165/2021	B K DAS	C.O.	COURT NO. 7	Order Dtd. 2025-08-01	WRIT BRANCH-1	(S No
62810/2025	05.08.2025	CONTC-3331/2025	SOBHAN GUPTA	C.O.	COURT NO. 7	Order Dtd. 2025-08-01		(S No
62811/2025	05.08.2025	CONTC-2667/2025	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-22	CONTEMPT	(S No
62812/2025	05.08.2025	TRP (C) - 263/2024	PABITRA KUMAR DUTTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-01		(S No

62813/2025	05.08.2025	ABLAPL-8768/2025	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-01	BAIL-2	(S No 16
62814/2025	05.08.2025	CRLMC-1647/2025	P.K.PAL	C.O.	COURT NO. 8	Order Dtd. 2025-05-12		(S No 16
62815/2025	05.08.2025	CMP-596/2025	P.K.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-08-04		(S No 16
62816/2025	05.08.2025	ABLAPL-8668/2025	J. C. BARAL	C.O.	COURT NO. 8	Order Dtd. 2025-08-01	BAIL-2	(S No
62817/2025	05.08.2025	CMP-845/2025	B.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-07-24		(S No
62818/2025	05.08.2025	CMP-935/2025	P.K.DAS	C.O.	COURT NO. 8	Order Dtd. 2025-07-24		(S No
62819/2025	05.08.2025	CMP-1141/2025	M.KAR	C.O.	COURT NO. 23	Order Dtd. 2025-10-14		(S No
62820/2025	05.08.2025	CMP-591/2025	B.K.MAHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-08-04		(S No
62821/2025	05.08.2025	CMP-1152/2025	A.K.JATI	C.O.	COURT NO. 23	Order Dtd. 2025-08-04		(S No
62822/2025	05.08.2025	CMP-1151/2025	A.K.JATI	C.O.	COURT NO. 23	Order Dtd. 2025-08-04		(S No
62823/2025	05.08.2025	CMP-1147/2025	R.CH ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-10-17		(S No
62824/2025	05.08.2025	CMP-1142/2025	B.K.PATI	C.O.	COURT NO. 23	Order Dtd. 2025-09-16		(S No
62825/2025	05.08.2025	CMP-640/2025	B.K.PADHI	C.O.	COURT NO. 23	Order Dtd. 2025-10-10		(S No
62826/2025	05.08.2025	CMP-179/2025	P.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-09-24		(S No
62827/2025	05.08.2025	WP (C) - 18840/2024	P. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-01		(S No
62828/2025	05.08.2025	ABLAPL-7009/2024	P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-04		(S No
62833/2025	05.08.2025	WP (C) - 26467/2023	B.N.SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-29	WRIT BRANCH-4	(S No 46
62834/2025	05.08.2025	WP (C) - 31072/2024	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-01	WRIT BRANCH-4	(S No 19
62835/2025	05.08.2025	ABLAPL-8628/2025	A. K. SRICHANDAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-31		(S No 19
62837/2025	05.08.2025	CMP-596/2025	S. C. ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-04		(S No 19
62838/2025	05.08.2025	CRLMC-2770/2025	B.N.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-04		(S No 19
62839/2025	05.08.2025	CRLMC-1882/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(S No

62840/2025	05.08.2025	CRLMC-1880/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
62841/2025	05.08.2025	CRLMC-2744/2025	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-04	CRIMINAL MISC	(S No
62842/2025	05.08.2025	CRLMC-510/2025	A.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-01		(S No
62843/2025	05.08.2025	CRLMC-2821/2025	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(S No
62844/2025	05.08.2025	CRLMC-1176/2025	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-01		(S No
62850/2025	05.08.2025	WP (C) - 28613/2021	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-31	WRIT BRANCH-2	(S No
62851/2025	05.08.2025	WP (C) - 21352/2025	SUBRAT KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-04	WRIT BRANCH-5	(S No 21
62852/2025	05.08.2025	WP (C) - 21199/2025	SUBRAT KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-04	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
62853/2025	05.08.2025	WP (C) - 21390/2025	J SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-09-03		(S No 10
62854/2025	05.08.2025	WP (C) - 13168/2025	S K PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-08-01	WRIT BRANCH-1	(S No 30
62855/2025	05.08.2025	ABLAPL-8766/2025	A PATTANAİK	C.O.	COURT NO. 21	Order Dtd. 2025-08-04		(S No 30
62856/2025	05.08.2025	ABLAPL-8765/2025	SK SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-08-04		(S No 30
62857/2025	05.08.2025	ABLAPL-8767/2025	SK SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-08-04		(S No 30
62858/2025	05.08.2025	ABLAPL-8778/2025	S BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-08-04	BAIL-2	(S No 16
62859/2025	05.08.2025	ABLAPL-8777/2025	SK SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-08-04		(S No 16
62860/2025	05.08.2025	WP (C) - 20199/2025	RAMESH KUMAR MUKHI	C.O.	COURT NO. 21	Order Dtd. 2025-07-31		(S No 16
62861/2025	05.08.2025	ABLAPL-8764/2025	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-08-04		(S No 16
62862/2025	05.08.2025	CRLMC-4930/2024	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-08-01		(S No 16
62863/2025	05.08.2025	CRLMC-4931/2024	M R SAHOO	C.O.	COURT NO. 21	Judgement Dtd. 2025-08-01		(S No 16
62864/2025	05.08.2025	CRLMC-	M R SAHOO	C.O.	COURT NO.	Order Dtd. 2025-08-		(S

		4932/2024			21	01		No 16
62865/2025	05.08.2025	CRLMC- 4933/2024	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-08- 01		(S No 16
62866/2025	05.08.2025	WP (C) - 17668/2025	H K MOHANTA	C.O.	COURT NO. 21	Order Dtd. 2025-09- 15	WRIT BRANCH-6	(S No 16
62867/2025	05.08.2025	WP (C) - 23816/2023	K C PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-08- 01	WRIT BRANCH-8	(S No 29
62868/2025	05.08.2025	FAO- 264/2021	G N SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-09- 03	MISC. APPEAL SEC.	(S No
62869/2025	05.08.2025	WP (C) - 23814/2023	K C PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-08- 01	WRIT BRANCH-8	(S No 29
62870/2025	05.08.2025	ADMLS- 1/2025	R K DEHURY	C.O.	COURT NO. 14	Order Dtd. 2025-09- 23		(S No 29
62871/2025	05.08.2025	WP (C) - 21039/2025	P. K. DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(S No 22
62872/2025	05.08.2025	WP (C) - 21398/2025	LAMBODAR PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
62873/2025	05.08.2025	WP (C) - 21039/2025	P. K. DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(S No 22
62874/2025	05.08.2025	WP (C) - 19233/2025	PRAMOD KUMAR ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04	WRIT BRANCH-4	(S No 27
62875/2025	05.08.2025	WP (C) - 16291/2025	K. C. SAMAL	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No 27
62876/2025	05.08.2025	WP (C) - 15215/2025	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-08- 01		(S No 27
62877/2025	05.08.2025	WP (C) - 20797/2025	R C MUDULI	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04	WRIT BRANCH-2	(S No 45
62878/2025	05.08.2025	WP (C) - 17788/2025	B. SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04		(S No 45
62879/2025	05.08.2025	WP (C) - 17781/2025	B.K. PATI	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
62880/2025	05.08.2025	WP (C) - 20712/2025	R C MUDULI	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
62881/2025	05.08.2025	WP (C) -	K. K. NAYAK	C.O.	COURT NO.	Order Dtd. 9999-12-	WRIT	(S

		18265/2025			25	31	BRANCH-3	No 14
62882/2025	05.08.2025	WP (C) - 21299/2025	J SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
62883/2025	05.08.2025	WP (C) - 18459/2025	N. PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04	WRIT BRANCH-5	(S No 21
62884/2025	05.08.2025	WP (C) - 19155/2025	S. P. SAMANTA	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04	WRIT BRANCH-2	(S No
62885/2025	05.08.2025	WP (C) - 35322/2023	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04	WRIT BRANCH-6	(S No 16
62886/2025	05.08.2025	WP (C) - 20719/2025	M. NAIK	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(S No 20
62887/2025	05.08.2025	ABLAPL- 8781/2025	BS SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04		(S No 20
62888/2025	05.08.2025	ABLAPL- 8771/2025	AK SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04	BAIL-2	(S No 16
62889/2025	05.08.2025	WP (C) - 20053/2025	B. R. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04		(S No 16
62890/2025	05.08.2025	WP (C) - 16469/2025	P. CHULI	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-6	(S No 26
62891/2025	05.08.2025	WP (C) - 10558/2022	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-07- 30	WRIT BRANCH-3	(S No 12
62892/2025	05.08.2025	WP (C) - 18422/2025	S. S. PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04		(S No 12
62893/2025	05.08.2025	WP (C) - 7629/2022	P K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04	WRIT BRANCH-8	(S No 40
62894/2025	05.08.2025	WP (C) - 21269/2025	D. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04		(S No 40
62895/2025	05.08.2025	WP (C) - 46/2022	S K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04	WRIT BRANCH-3	(S No 11
62896/2025	05.08.2025	WP (C) - 21571/2025	B. BEHERA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No 11
62897/2025	05.08.2025	WP (C) - 7249/2024	K K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-08- 01	WRIT BRANCH-6	(S No 16
62898/2025	05.08.2025	WP (C) - 21167/2025	S. K. PAL	C.O.	COURT NO. 25	Order Dtd. 2025-08- 04		(S No 16

62900/2025	05.08.2025	WP (C) - 21428/2025	S. K. PAL	C.O.	COURT NO. 25	Order Dtd. 2025-08-04	WRIT BRANCH-4	(S No 38
62901/2025	05.08.2025	WP (C) - 24052/2024	B R SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2025-09-12		(S No 38
62902/2025	05.08.2025	WP (C) - 4340/2017	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-09-09	WRIT BRANCH-7	(S No
62903/2025	05.08.2025	WP (C) - 31582/2023	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2025-09-12	WRIT BRANCH-4	(S No 46
62904/2025	05.08.2025	WP (C) - 39997/2023	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2025-09-12	WRIT BRANCH-2	(S No
62906/2025	05.08.2025	WP (C) - 974/2024	R C MUDULI	C.O.	COURT NO. 23	Order Dtd. 2025-08-04	WRIT BRANCH-8	(S No 29
62907/2025	05.08.2025	WP (C) - 17736/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 23	Judgement Dtd. 2025-08-04	WRIT BRANCH-4	(S No 17
62908/2025	05.08.2025	MATA- 240/2025	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-08-26		(S No 17
62909/2025	05.08.2025	MATA- 269/2025	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-08-26		(S No 17
62910/2025	05.08.2025	MATA- 368/2024	P K PAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	FIRST APPEAL	(S No
62913/2025	05.08.2025	ABLAPL- 8776/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2025-08-04		(S No
62919/2025	05.08.2025	ABLAPL- 8769/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 1	Order Dtd. 2025-08-04		(S No
62920/2025	05.08.2025	CRLA- 589/2025	GIRIDHARI SINGH	C.O.	COURT NO. 23	Order Dtd. 2025-08-04		(S No
62921/2025	05.08.2025	CRLA- 531/2025	GIRIDHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-04		(S No
62922/2025	05.08.2025	CRLMP- 940/2025	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-01		(S No
62923/2025	05.08.2025	CRLMC- 2730/2025	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-31	CRIMINAL MISC	(S No
62925/2025	05.08.2025	ABLAPL- 6004/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-04		(S No
62927/2025	05.08.2025	CRLMP- 894/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-01		(S No
62928/2025	05.08.2025	CRLMC- 2916/2025	P.C.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
62929/2025	05.08.2025	WP (C) - 21078/2025	P. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-11		(S No
62931/2025	05.08.2025	WP (C) - 11876/2025	I. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-01	WRIT BRANCH-7	(S No 15
62932/2025	05.08.2025	CRLMC- 2783/2025	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-28		(S No

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62933/2025	05.08.2025	FAO-334/2025	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-01	MISC. APPEAL SEC.		(S No
62936/2025	05.08.2025	WP (C) - 31072/2024	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-01	WRIT BRANCH-4		(S No 19
62937/2025	05.08.2025	WP (C) - 21141/2025	R. C. BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-01	WRIT BRANCH (DIVISION BENCH-1)		(S No 10
62938/2025	05.08.2025	WP (C) - 5217/2021	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-28	WRIT BRANCH-5		(S No 47
62939/2025	05.08.2025	WP (C) - 20817/2025	C. RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-08-04	WRIT BRANCH-1		(S No 31
62940/2025	05.08.2025	WP (C) - 25981/2024	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-29			(S No 31
62541/2025	05.08.2025	ABLAPL-7009/2024	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-08-04			(S No 31
62546/2025	05.08.2025	TRP (C) - 172/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-07-31			(S No 31
62553/2025	05.08.2025	WP (C) - 28065/2024	KABITA SWAIN	GENERAL		Entire Document			(S No 31
62558/2025	05.08.2025	CRLMP-770/2025	SUSHANTA KUMAR PATI	GENERAL		Order Dtd. 2025-07-09			(S No 31
62561/2025	05.08.2025	CRLMP-770/2025	SURENDRA NATH PATI	GENERAL		Order Dtd. 2025-07-09			(S No 31
62564/2025	05.08.2025	CRLMP-770/2025	PRASANTA KUMAR PATI	GENERAL		Order Dtd. 2025-07-09			(S No 31
62566/2025	05.08.2025	CRLMP-770/2025	UMAKANTA BISWAL	GENERAL		Order Dtd. 2025-07-09			(S No 31
62568/2025	05.08.2025	WP (C) - 29944/2024	KABITA SWAIN	GENERAL		Entire Document	WRIT BRANCH-6		(S No 24
62569/2025	05.08.2025	CRLMP-770/2025	SHANTILATA JENA	GENERAL		Order Dtd. 2025-07-09			(S No 24
62573/2025	05.08.2025	ABLAPL-6492/2025	DEBASIS MISHRA	GENERAL		Order Dtd. 2025-08-01			(S No 24
62576/2025	05.08.2025	CRLMP-770/2025	RABINDRA PANDA	GENERAL		Order Dtd. 2025-07-09			(S No 24

62591/2025	05.08.2025	CRLMP-770/2025	GITANJALI PANDA	GENERAL		Order Dtd. 2025-07-09		(S No 24
62592/2025	05.08.2025	CRLMP-770/2025	NILAMADHABA PANDA	GENERAL		Order Dtd. 2025-07-09		(S No 24
62593/2025	05.08.2025	CRLMP-770/2025	SUDHIR KUMAR JENA	GENERAL		Order Dtd. 2025-07-09		(S No 24
62596/2025	05.08.2025	CRLMP-770/2025	ANANTA NARAYAN PADHI	GENERAL		Order Dtd. 2025-07-09		(S No 24
62599/2025	05.08.2025	CRLMP-770/2025	SUSHRISANGITA PANDA	GENERAL		Order Dtd. 2025-07-09		(S No 24
62602/2025	05.08.2025	CRLMP-770/2025	SARASWATI NAYAK	GENERAL		Order Dtd. 2025-07-09		(S No 24
62604/2025	05.08.2025	CRLMP-770/2025	NIBEDITA MISHRA	GENERAL		Order Dtd. 2025-07-09		(S No 24
62613/2025	05.08.2025	CRLMP-770/2025	NILAKRUSHNA DWIBEDY	GENERAL		Order Dtd. 2025-07-09		(S No 24
62616/2025	05.08.2025	CRLMP-770/2025	SK JAHID ALI QUADRI	GENERAL		Order Dtd. 2025-07-09		(S No 24
62619/2025	05.08.2025	CRLMP-770/2025	KHUSILATA KAR	GENERAL		Order Dtd. 2025-07-09		(S No 24
62621/2025	05.08.2025	CRLMP-770/2025	SUJATA KAR	GENERAL		Order Dtd. 2025-07-09		(S No 24
62624/2025	05.08.2025	CRLMP-770/2025	MRUTYUNJAYA SAHOO	GENERAL		Order Dtd. 2025-07-09		(S No 24
62625/2025	05.08.2025	WPC (OAC) - 3121/2013	ASUTOSH ROUT	GENERAL		Order Dtd. 2022-09-26	OA Branch	(S No
62627/2025	05.08.2025	CRLMP-770/2025	NISHIKANTA KAR	GENERAL		Order Dtd. 2025-07-09		(S No
62631/2025	05.08.2025	CRLMP-770/2025	KRUSHNA PRASAD DWIBEDI	GENERAL		Order Dtd. 2025-07-09		(S No
62633/2025	05.08.2025	CRLMP-770/2025	MANORANJAN DWIBEDY	GENERAL		Order Dtd. 2025-07-09		(S No
62638/2025	05.08.2025	CRLMP-770/2025	RANJAN BEHERA	GENERAL		Order Dtd. 2025-07-09		(S No
62640/2025	05.08.2025	CRLMP-770/2025	AMIT KUMAR SAHOO	GENERAL		Order Dtd. 2025-07-09		(S No
62643/2025	05.08.2025	CRLMP-770/2025	SAPAN KUMAR BEHERA	GENERAL		Order Dtd. 2025-07-09		(S No
62647/2025	05.08.2025	CRLMP-770/2025	ISWAR CHANDRA PANDA	GENERAL		Order Dtd. 2025-07-09 Judgement Dtd.		(S No

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62649/2025	05.08.2025	CRLMP-770/2025	BIKASH PADHI	GENERAL		Order Dtd. 2025-07-09		(S No
62657/2025	05.08.2025	CRLMP-770/2025	RANJIT KUMAR SAINT	GENERAL		Order Dtd. 2025-07-09		(S No
62659/2025	05.08.2025	CRLMP-770/2025	SUDHANSU SEKHAR DASH	GENERAL		Order Dtd. 2025-07-09		(S No
62762/2025	05.08.2025	WP (C) - 24783/2023	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2025-07-31	WRIT BRANCH-2	(S No
62767/2025	05.08.2025	FAO-854/2019	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(S No
62768/2025	05.08.2025	WPC (OAC) - 1737/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-03	OA Branch	(S No
62770/2025	05.08.2025	FAO-58/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(S No
62773/2025	05.08.2025	WP (C) - 21485/2025	HIRARAM BHOI	GENERAL		Entire Document		(S No
62778/2025	05.08.2025	WP (C) - 21485/2025	HIRARAM BHOI	GENERAL		Vakalatnama		(S No
62780/2025	05.08.2025	ABLAPL-8831/2025	TAPAS KUMAR JENA	GENERAL		Order Dtd. 2025-08-01	BAIL-2	(S No 12
62783/2025	05.08.2025	ABLAPL-8742/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-08-04	BAIL-1	(S No
62787/2025	05.08.2025	TRPCRL-25/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-08-04		(S No
62793/2025	05.08.2025	CRLMC-3644/2022	GOKULANANDA PARIDA	GENERAL		Order Dtd. 2025-08-04	CRIMINAL MISC	(S No
62796/2025	05.08.2025	WP (C) - 4739/2017	KABITA PATRA	GENERAL		Order Dtd. 2025-08-04	WRIT BRANCH-4	(S No 37
62798/2025	05.08.2025	WP (C) - 21169/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-08-04		(S No 37
62802/2025	05.08.2025	WP (C) - 15242/2023	AJIT KUMAR PRADHAN	GENERAL		Order Dtd. 2025-08-01	WRIT BRANCH-2	(S No
62805/2025	05.08.2025	ABLAPL-7603/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-08-04	BAIL-1	(S No 15
62829/2025	05.08.2025	FAO-509/2014	L SHYAMALA	GENERAL		Judgement Dtd. 2025-03-19	MISC. APPEAL SEC.	(S No
62830/2025	05.08.2025	FAO-430/2012	L.SHYAMALA	GENERAL		Order Dtd. 2025-07-25	MISC. APPEAL SEC.	(S No
62831/2025	05.08.2025	ABLAPL-10053/2024	DILLIP KUMAR PADHI	GENERAL		Order Dtd. 2025-08-05	BAIL-2	(S No
62832/2025	05.08.2025	WP (C) - 16410/2005	SMT SITA DEVI AGRAWALLA	GENERAL		Order Dtd. 2007-02-28		(S No
62899/2025	05.08.2025	ABLAPL-	NAGESWAR	GENERAL		Order Dtd. 2025-07-		(S

		8627/2025	JAGADALA			31		No
62905/2025	05.08.2025	WPC (OA) - 358/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-02	OA Branch	(S No
62911/2025	05.08.2025	ABLAPL- 8782/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-08-04		(S No
62915/2025	05.08.2025	WPC (OAC) - 2352/2017	SABIR KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-02	OA Branch	(S No
62934/2025	05.08.2025	MACA- 1237/2024	JAYADEV BHOI	GENERAL		Entire Document		(S No
62935/2025	05.08.2025	MACA- 1237/2024	JAYADEV BHOI	GENERAL		Vakalatnama		(S No
62582/2025	05.08.2025	WP (C) - 29348/2021	A K JATI	GENERAL			WRIT BRANCH-4	(S No 17
62585/2025	05.08.2025	FA- 451/1982	A K JATI	GENERAL				(S No 17
62588/2025	05.08.2025	WP (C) - 2689/2018	S DASH	GENERAL				(S No 17
62590/2025	05.08.2025	WP (C) - 22127/2019	J JENA	GENERAL			WRIT BRANCH-7	(S No 44
62594/2025	05.08.2025	WP (C) - 20858/2022	J JENA	GENERAL			WRIT BRANCH-2	(S No
62595/2025	05.08.2025	WP (C) - 7246/2016	P K LENKA	GENERAL				(S No
62597/2025	05.08.2025	BLAPL- 2135/2017	K K NATH	GENERAL				(S No
62598/2025	05.08.2025	ABLAPL- 4344/2017	K K NATH	GENERAL				(S No
62600/2025	05.08.2025	WP (C) - 4011/2022	B R SENAPATI	GENERAL			WRIT BRANCH-6	(S No 24
62601/2025	05.08.2025	CMP- 700/2015	B R SENAPATI	GENERAL				(S No 24
62603/2025	05.08.2025	LAA- 19/2022	R K BEHERA	GENERAL			FIRST APPEAL	(S No
62605/2025	05.08.2025	WP (C) - 10561/2023	D SETHI	GENERAL			WRIT BRANCH-8	(S No 29
62606/2025	05.08.2025	WP (C) - 12776/2024	J SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(S No 11
62607/2025	05.08.2025	OJC- 6166/2002	R K MAHABHOI	GENERAL				(S No 11
62608/2025	05.08.2025	WP (C) - 36886/2023	J SAHOO	GENERAL			WRIT BRANCH (DIVISION	(S No 12

							BENCH-3)	
62609/2025	05.08.2025	FAO-80/2016	B R SENAPATI	GENERAL			MISC. APPEAL SEC.	(S No
62610/2025	05.08.2025	CMAPL-308/2006	A K SAHOO	GENERAL				(S No
62611/2025	05.08.2025	WP (C) - 5911/2020	M NAYAK	GENERAL			WRIT BRANCH-1	(S No
62612/2025	05.08.2025	FAO-14/2021	A K SAHOO	GENERAL			MISC. APPEAL SEC.	(S No
62614/2025	05.08.2025	WP (C) - 67/2019	S DASH	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(S No 10
62615/2025	05.08.2025	WP (C) - 28066/2019	D K BEHERA	GENERAL			WRIT BRANCH-3	(S No 11
62617/2025	05.08.2025	CONTC-414/2016	B D BISWAL	GENERAL			CONTEMPT	(S No
62618/2025	05.08.2025	WP (C) - 8102/2019	B D BISWAL	GENERAL			WRIT BRANCH (DIVISION BENCH)	(S No 10
62620/2025	05.08.2025	WP (C) - 17076/2020	K C SWAIN	GENERAL			WRIT BRANCH-2	(S No 45
62622/2025	05.08.2025	OJC-6868/1994	S K MOHANTY	GENERAL				(S No 45
62623/2025	05.08.2025	OJC-5346/1994	S K MOHANTY	GENERAL				(S No 45
62626/2025	05.08.2025	OJC-5348/1994	S K MOHANTY	GENERAL				(S No 45
62628/2025	05.08.2025	OJC-4831/1994	S K MOHANTY	GENERAL				(S No 45
62630/2025	05.08.2025	RSA-244/2013	P K PANI	GENERAL			SECOND APPEAL	(S No
62632/2025	05.08.2025	WP (C) - 35030/2023	P BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(S No 10
62634/2025	05.08.2025	OJC-6202/1995	P NAYAK	GENERAL			WRIT BRANCH-5	(S No 32
62635/2025	05.08.2025	WP (C) - 2990/2012	P NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 12
62637/2025	05.08.2025	CMP-	H K MOHAPATRA	GENERAL			WRIT	(S

		12/2023					BRANCH-5	No 21
62639/2025	05.08.2025	WP (C) - 9249/2005	D SAMAL	GENERAL			WRIT BRANCH-3	(S No 33
62641/2025	05.08.2025	WA- 675/2024	B K SWAIN	GENERAL			WRIT APPEAL	(S No
62642/2025	05.08.2025	CRLREV- 203/2006	G ROUT	GENERAL			CRIMINAL REVISION	(S No
62644/2025	05.08.2025	WPC (OAC) - 4755/2015	D BISWAL	GENERAL			OA Branch	(S No
62645/2025	05.08.2025	WP (C) - 37049/2022	P K MISHRA	GENERAL			WRIT BRANCH-4	(S No 37
62650/2025	05.08.2025	WP (C) - 20866/2025	R C MISHRA	GENERAL				(S No 37
62652/2025	05.08.2025	WP (C) - 15695/2025	J SAHOO	GENERAL				(S No 37
62653/2025	05.08.2025	WP (C) - 25149/2024	M. R. BARIK	GENERAL		Order Dtd. 2025-08- 08		(S No 37
62655/2025	05.08.2025	WP (C) - 20305/2025	S PATTANAİK	GENERAL			WRIT BRANCH-4	(S No 27
62660/2025	05.08.2025	WP (C) - 20853/2025	B K SWAIN	GENERAL			WRIT BRANCH-8	(S No 43
62662/2025	05.08.2025	WP (C) - 20662/2025	B K SWAIN	GENERAL			WRIT BRANCH-4	(S No 17
62663/2025	05.08.2025	WP (C) - 20661/2025	B K SWAIN	GENERAL			WRIT BRANCH-2	(S No 45
62664/2025	05.08.2025	CRLREV- 150/2025	D K JENA	GENERAL				(S No 45
62665/2025	05.08.2025	WP (C) - 14808/2025	B K SWAIN	GENERAL			WRIT BRANCH-4	(S No 38
62666/2025	05.08.2025	WP (C) - 20906/2025	B K SWAIN	GENERAL				(S No 38
62670/2025	05.08.2025	CONTC- 3226/2025	B K SWAIN	GENERAL				(S No 38
62672/2025	05.08.2025	TRPCRL- 58/2025	R SAHOO	GENERAL				(S No 38
62673/2025	05.08.2025	RVWPET- 36/2025	A SAHOO	GENERAL			CIVIL REVISION	(S No
62674/2025	05.08.2025	ABLAPL-	B K DAS	GENERAL				(S

		5396/2025						No
62675/2025	05.08.2025	WP (C) - 23535/2024	P K BEHERA	GENERAL				(S No
62702/2025	05.08.2025	OJC- 1615/1986	BINOD MONAHARI	GENERAL		Judgement Dtd. 1996- 07- 30Petition,Annexure,		(S No
62714/2025	05.08.2025	CRLMC- 1897/2024	J P KAR	GENERAL			CRIMINAL MISC	(S No
62716/2025	05.08.2025	FAO- 403/2018	J P KAR	GENERAL			MISC. APPEAL SEC.	(S No
62722/2025	05.08.2025	WP (C) - 1562/2024	P R SWAIN	GENERAL			WRIT BRANCH-6	(S No 26
62725/2025	05.08.2025	WP (C) - 1565/2024	P R SWAIN	GENERAL			WRIT BRANCH-6	(S No 26
62734/2025	05.08.2025	WP (C) - 16394/2022	D SAMAL	GENERAL			WRIT BRANCH-1	(S No
62737/2025	05.08.2025	RSA- 174/2024	N R BEHERA	GENERAL			SECOND APPEAL	(S No
62746/2025	05.08.2025	CRLMC- 2373/2025	BALARAM SINGH	GENERAL		Order Dtd. 2025-07- 31		(S No
62836/2025	05.08.2025	CMP- 179/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-09- 24		(S No
62845/2025	05.08.2025	BLAPL- 5958/2025	G SINGH	GENERAL			BAIL-1	(S No
62846/2025	05.08.2025	FAO- 268/2025	P K PARIDA	GENERAL				(S No
62847/2025	05.08.2025	WP (C) - 20614/2025	N K ROUT	GENERAL			WRIT BRANCH-8	(S No 43
62848/2025	05.08.2025	WP (C) - 15344/2025	N K ROUT	GENERAL				(S No 43
62849/2025	05.08.2025	WP (C) - 20089/2025	K K NATH	GENERAL				(S No 43
62912/2025	05.08.2025	CONTC- 3252/2025	SARAT DASH	GENERAL		Order Dtd. 2025-07- 29		(S No 43
62914/2025	05.08.2025	CRLA- 858/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-08- 04		(S No 43
62916/2025	05.08.2025	BLAPL- 1776/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-03- 18		(S No 43
62917/2025	05.08.2025	FAO- 533/2024	R. K. DEHURY	GENERAL		Order Dtd. 2025-08- 01		(S No 43
62918/2025	05.08.2025	ABLAPL- 8484/2025	D. D. NAIK	GENERAL		Order Dtd. 2025-09- 16		(S No 43

62924/2025	05.08.2025	BLAPL-1790/2025	S. CHOUDHURY	GENERAL		Rejoinder		(S No 43
62926/2025	05.08.2025	CONTC-1021/2025	HARIHAR PANIGARHI	GENERAL		Order Dtd. 2025-08-01		(S No 43
62930/2025	05.08.2025	ABLAPL-8306/2025	P.R.SWAIN	GENERAL			BAIL-1	(S No
62941/2025	05.08.2025	RSA-361/2012	S N GAYA	GENERAL		Order Dtd. 2019-11-19	SECOND APPEAL	(S No

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